

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-15/2013(Pt)/ 1331 /A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri Abhijit Bhattacharyya,
Presiding Officer/Member,
Motor Accident Claim Tribunal,
Nalbari.

Dated Guwahati, the ^{1th} 6 March, 2018.

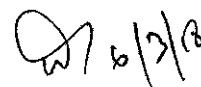
Sub:- **Cancellation of Casual Leave.**

Ref:- Your letter No.MACT/N/403 dtd. 19.02.2018.

Sir,

With reference to the above, I am directed to inform you that,
your prayer for cancellation of Casual Leave on 03.03.2018 has been
granted/~~rejected~~.

Yours faithfully,



JOINT REGISTRAR (VIGILANCE)

